

CHEMICALS AND MINES AND METALS be pleased to state :

(a) whether workers of the Hindustan Antibiotics Limited had demanded 20 per cent bonus for 1969-70 ;

(b) whether Government have accepted the demand ; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D. R. CHAVAN) : (a) Yes, Sir.

(b) and (c). The Company is competent to deal with the case. It is understood that an agreement has been reached between the Company and the Sangh under which bonus at the rate of 17% of salaries/wages is payable for the year 1969-70.

Reorganisation of Geological Survey of India

4560. **SHRI M. SUDARSANAM :** Will the Minister of **PETROLEUM AND CHEMICALS AND MINES AND METALS** be pleased to state :

(a) whether the reorganisation of Geological Survey of India has been proposed ; and

(b) if so, what is the object and the salient features of the reorganisation ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI NITIRAJ SINGH CHAUDHARY) : (a) and (b). Several suggestions have been made in the report of the Estimates Committee to make the organisation of Geological Survey of India more efficient in the discharge of its functions. These suggestions are under examination.

Meanwhile the Committee on Organisation of Scientific Research (COSR) is examining the organisation of Geological Survey of India and its report is expected shortly. In the light of this and the recommendations of the Estimates Committee, a view would be taken shortly on the

reorganisation of Geological Survey of India.

Explosive Scandal in Explosives Factory

4561. **SHRI SURAJ BHAN :** Will the Minister of **DEFENCE** be pleased to state :

(a) whether the attention of Government has been drawn to the news-item under the heading 'Explosive Scandal in Explosives Factory' in the *Blitz Weekly* dated the 18th April, 1970 ;

(b) whether the matter has been investigated and if so, the result thereof ; and

(c) who are responsible (both officials and non-officials) for the scandal and what action has been taken or is going to be taken against them ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DEFENCE PRODUCTION) (SHRI P.C. SETHI) : (a) Yes, Sir.

(b) Yes, Sir. The investigation revealed that there was no substance in any of the points made out in the report:

(c) Does not arise.

Frustration among Architectural Draftsmen in C.P.W.D.

4562. **SHRI RAM CHARAN :** Will the Minister of **HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT** be pleased to refer to the reply given to Unstarred Question No. 8403 on the 4th May, 1970 and state :

(a) whether the Department has taken any steps to redress the grievances of Architectural Draftsmen ;

(b) if not, the reasons therefor and whether frustration still prevails amongst them ;

(c) whether the pressing demand of revision of Pay Scales is not acceded to although other offices such as Ministry of

Defence have revised the Pay Scales of various grades of Draftsmen ; and

(d) the reasons for overlooking the justified demands of Architectural Draftsmen ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING, AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI PARIMAL GHOSH) : (a) and (b). The main grievance of the Architectural Draftsmen is regarding the revision of their pay scale. This has not been possible because there is a ban on upward revision of scales of pay. There may be some frustration among the Architectural Draftsmen on this account.

(c) and (d). The demands of the Architectural Draftsmen of the CPWD have not been overlooked but it has not been possible to accede to them for the reason already stated. As, however, the Third Pay Commission has now been set up and the Association of Architectural Draftsmen has taken up the question with the Commission, the matter will be considered on receipt of the report of the Pay Commission in this regard.

Setting of an Electronics Factory in Tamil Nadu

4563. SHRI MURASOLI MARAN : Will the Minister OF DEFENCE be pleased to state :

(a) whether the Government of Tamil Nadu have sent a proposal for the establishment of an Electronics Factory in Tamil Nadu;

(b) whether it has been decided to set up an Electronics Factory at Ghaziabad in Uttar Pradesh;

(c) whether it was originally intended to start the factory in Tamil Nadu;

(d) the reasons for changing the location; and

(e) the stage at which the proposal of the Government of Tamil Nadu stands

at present ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DEFENCE PRODUCTION) (SHRI P.C. SETHI) : (a) to (e). In connection with the setting up of the second unit of Bharat Electronics Limited for the manufacture of microwave and radar equipment, the Government of Tamil Nadu had suggested the location of the factory in Tamil Nadu. Several other State Governments had also suggested the location of the proposed factory in their respective States. After an evaluation by a technical committee of the sites offered by the various State Governments, it has been decided to locate the factory at Ghaziabad. No decision was taken at any time to set up the factory in Tamil Nadu.

Financial Assistance for Slum improvement in Madras City

4564. SHRI MURASOLI MARAN : Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) whether Government of Tamil Nadu has set up a Slum Improvement Board;

(b) if so, whether there is any proposal to give financial assistance to the State Government for improving slums in Madras City; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING, AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI PARIMAL GHOSH) (a) The information has been called for from the Government of Tamil Nadu and, when received, will be placed on the Table of the Sabha.

(b) and (c). Since the beginning of the 4th Plan, the Slum Clearance and Improvement Scheme is in the State sector. Central assistance to the State Governments for all development programmes in the State sector including Slum Clearance Improvement scheme